1. Short title, application and commencement :-
   (1) These rules may be called the Niger Seeds Grading and Marking Rules, 1982;
   (2) They shall apply to the Niger Seeds produced in India;
   (3) They shall come in force on the date of their publication in the Official Gazette.

2. Definitions :- In these rules, unless the context otherwise requires :-
   (1) “Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
   (2) “Schedule” means a Schedule appended to these rules;
   (3) “Authorised packer” means a person or a body of persons who has been granted a certificate of authorisation by Agricultural Marketing Adviser, for getting the commodity graded and Agmarked in accordance with the grade standards and procedure prescribed under the rules;

3. Grade designations :- The grade designation to indicate the quality of Niger Seeds shall be as set out in column 1 of Schedule I

4. Definition of quality :- The quality indicated by the grade designations shall be as set out against each grade designation in columns 2 to 7 of Schedule I.

5. Grade designation mark :- The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of outline map of India with the word “AGMARK” and figure of the rising sun with the words “Produce of India” and आयुर्वैदिक उद्यान resembling the mark as set out in Schedule II

6. Method of packing :-
   (1) Niger seeds shall be packed in B-twill Jute gunny bags or any other type of container and in such manner as may be specified from time to time by the Agricultural Marketing Adviser.
   (2) Packing material shall be clean and dry, free from fungus, insect attack and obnoxious smell.
   (3) Each packages shall contain the Niger seeds of the same variety and of the same grade designation.
   (4) Each packages shall be securely closed and sealed in the manner prescribed by the Agricultural Marketing Adviser.

7. Method of marking :-
   (1) The grade designation mark shall be securely affixed to each case/package in a manner approved by the Agricultural Marketing Adviser.
   (2) In addition to the grade designation, the following particulars shall also be clearly marked on the label or container or both on label and container :-
      (a) Date of packing;
      (b) Name and address of packer;
      (c) Net weight; and
      (d) Any other particulars, as may be specified by the Agricultural Marketing Adviser, from time to time.
   (3) The authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said Officer provided that the private trade mark does not represent a quality or grade of Niger seeds different from that indicated by the designation mark affixed to the container in accordance with these rules.
### SCHEDULE I

(See rules 3 and 4)

Grade designation and definition of quality of Niger Seeds

<table>
<thead>
<tr>
<th>Grade designation</th>
<th>Definition of quality</th>
<th>General Characteristics</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>Foreign matter per cent by weight (maximum)</td>
<td>Immature, shrivelled and dead seeds, per cent by weight (maximum)</td>
</tr>
<tr>
<td></td>
<td>(1)</td>
<td>(2)</td>
</tr>
<tr>
<td>Special</td>
<td>1.0</td>
<td>2.0</td>
</tr>
<tr>
<td>Good</td>
<td>2.0</td>
<td>3.0</td>
</tr>
<tr>
<td>General</td>
<td>3.0</td>
<td>4.0</td>
</tr>
</tbody>
</table>

Definitions:

1. Foreign matter: Means dust, lumps of earth, dust, stones, stem, straw or any other impurity and/or any other edible non-edible seeds;

2. Immature shriveled and dead: Are the seeds which are imperfectly developed and/or shrunken. Dead seeds are those seeds which are duds and can be easily crushed by fingers.

3. Damaged discolored and slightly damaged: Are the seeds that are materially or internally damaged or discolored, so as to affect the quality of the material. Slightly damaged means the seeds which are superficially damaged discolored not materially affecting the quality.
SCHEDULE-II

(See Rule 5)

Grade designation mark

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